CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 27.03.2019

O.A./260/204/2019 U K DAS MEMO FOR WITHDRAWAL -V/S-

NAVODAYA VIDYALAYA SAMITI

ITEM NO:38

FOR APPLICANTS(S) Adv.: Mr. S. Behera

FOR RESPONDENTS(S) Adv.: Mr. M. R. Mohanty

Notes of The Registry	Order of The Tribunal
	Heard Ld. Counsels for applicant and the respondents.
	Ld. counsel for the applicant filed a memo for withdrawing the OA. It is allowed with liberty to file better application as per law.
	In view of the above, the OA is treated as disposed of being withdrawn.
	(SWARUP KUMAR MISHRA) (GOKUL CHANDRA PATI) MEMBER (J) MEMBER (A)
	pms